

Botany, Zoology, Geography and Geology) upto the first degree standard has been finalised and published as Science Glossary. Steps are being taken for the finalisation of terminology in other subjects. Administrative terminology has also been finalised and published. Legal terminology is being evolved under the Ministry of Law.

(b) The administrative and technical terminology has been finalised in collaboration with the representatives of the various State Governments and subject Experts drawn from the various Linguistic regions, including the Hindi-speaking States. It can, therefore, be assumed that the terminology will be acceptable to all the Hindi-speaking States.

(c) The standardised terminology is being popularised and adopted by laying emphasis on its use in the preparation of all original works as well as translations of standard works of University level in Hindi, which are being undertaken by the Universities, academic bodies and publishers with the financial aid from the Government of India. The State Government have also been requested to prescribe only such text books for schools and colleges, in which standardised terminology has been used.

(d) For evolution and coordination of technical and Administrative terminology, with which this Ministry is concerned, a number of Expert Advisory Committees, comprising representatives of State Governments, subject experts from various linguistic regions and the representatives of the Central Government etc. are already functioning.

Enquiry Commission on Exodus of Minorities from East Pakistan

Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Shri Sudhansu Das:
 Shri S. M. Banerjee:
 Shri Subodh Hansda:
 Shri Daljit Singh:
 Shri Yashpal Singh:
 Shri D. C. Sharma:

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Shrimati Renuka, Barkatak:
 Shri Bibhuti Mishra:
 Shri Rameshwar Tantia:
 Shri Hem Barua:
 Shrimati Savitri Nigam:
 Shri Mohan Swarup:
 Shri D. N. Tiwary:
 Shrimati Renuka Ray:
 Shri R. S. Pandey:
 Shri H. V. Koujalgi:
 Shri Himatsingka:
 Shrimati Sharda Mukerjee:
 Shri R. Barua:
 Shri L. N. Bhanja Deo:
 Shri Onkar Lal Berwa:
 Shri Ravindra Varma:
 Shri Koya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have appointed a Commission to inquire into the question of exodus of minorities from East Pakistan; and

(b) if so, the composition and terms of reference of the Commission?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) A copy of the notification issued is laid on the Table of the House. [Placed in Library, see No. LT-3837/65].

Rehabilitation of Refugees in NEFA

*130. **Shri Tridib Kumar Chaudhuri:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that plans are under way to settle recently arrived displaced persons from East Pakistan in virgin lands in the NEFA; and

(b) whether any survey of virgin lands available in NEFA has been made, if so, the extent thereof?

The Minister of Rehabilitation (Shri Tyagi): (a) Yes.

(b) The survey is in progress. The total area of land that would be avail-